

**Central Administrative Tribunal
Principal Bench**

OA No.718/2019

New Delhi, this the 1st March, 2019

**Hon'ble Sh. Justice L. Narasimha Reddy, Chairman
Hon'ble Sh. Mohd. Jamshed, Member (A)**

Dr. Jnanamay Das
S/o Late Sh. Gokuleswar Das
Aged about 52 years, Specialist Grade I (Group 'A')
Resident of 135, Modern Apartments
Sector-15, Rohini, Delhi-89. ... Applicant

(By Advocate: Shri R.K. Mirg)

Vs.

1. The Director General, ESI Corporation
ESIC Head Quarters, Panchdeep Bhawan
C.I.G. Road, New Delhi-110002.
2. The Medical Commissioner, ESI Corporation
ESIC Head Quarters, Panchdeep Bhawan
C.I.G. Road, New Delhi-110002.
3. The Medical Superintendent, ESIC Hospital
Sector-15, Rohini, Delhi-110085.
4. The Medical Superintendent, ESIC Model Hospital
Sector-24, Noida, U.P. ...Respondents

ORDER (ORAL)

Justice L. Narasimha Reddy:-

Learned counsel for the applicant seeks permission of the Tribunal to withdraw the OA with liberty to file a fresh one.

2. Permission is accorded. OA is dismissed as withdrawn with liberty as prayed for. There shall be no order as to costs.

(Mohd. Jamshed)
Member(A)

(Justice L. Narasimha Reddy)
Chairman

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